

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 122

CP No. 7 /Chd/Pb/2023

**IN THE MATTER OF:**

Rajinder Parshad

...Petitioner

Vs.

Goyal Agencies Private limited and others

...Respondent

**Under Section:** 98(1), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

-sd-  
Court Officer

April 10, 2024  
SM